

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 7.3.2001

OA No.98/2001

Bhambu Ram S/o Shri Devi Sahai r/o PL-66, Koli Colony, Jaipur presently working as P.A. Jaipur City Post Office, Jaipur-3.

.. Applicant

Versus.

1. Union of India through Secretary to the Govt. of India, Department of Post, Dak Bhawan, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Senior Supdt., Post Offices, Jaipur City Dn., Jaipur
4. Post Master, Jaipur City Post Office, Jaipur

.. Respondents

Mr. P.N.Jati, counsel for the applicant

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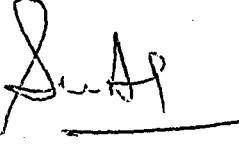
CORAM:

Hon'ble Mr.S.K.Agarwal, Judicial Member

Order

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

Heard the learned counsel for the applicant on admission. The learned counsel for the applicant submits that applicant has filed representation before the Senior Superintendent, Post Offices, Jaipur-6 on 8.2.2001, but the same has not been decided/disposed of and applicant is not getting salary for the month of December, 2000 inspite of completing all the formalities for granting medical leave. He seeks to dispose of this OA by giving necessary directions to respondents for deciding the representation filed by the applicant within a short specified period for redressal of his grievance.


2. In view of the submissions made before me, respondent No.3 is directed to decide/dispose of the representation filed by the applicant dated 8.2.2001, if the same has not been decided so far,

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within a period of one month from the date of receipt of copy of this order by a reasoned and speaking order. After disposal of the representation, the decision shall be communicated to the applicant within 15 days from the date of its decision and if the applicant feels aggrieved by the disposal of said representation, he will be at liberty to approach this Tribunal, if so advised.

3. With the above directions, this Original Application is disposed of at the stage of admission. Copy of this OA alongwith annexures be sent to respondent No.3 for necessary action.



(S.K.AGARWAL)

JUDL.MEMBER